COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 293 OF 2017 & IA NO. 758 OF 2017

Dated: 11th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Indsil Hydro Power and Manganese Limited Appellant(s)

Versus

Kerala State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Joseph Kodianthara Sr. Adv.

Mr. Atul Shankar Vinod

Mr. M.P. Vinod

Counsel for the Respondent(s) : Mr. James P. Thomas for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>15.01.2019.</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

Ts/js